

quality steel and the finishing capacity in the Rail Mill section.

Computerisation of railway reservation at Vijayawada

3456. SHRI V. SOBHANADREESWARA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether long queues are witnessed for reservation at Vijayawada railway reservation office;

(b) whether many times despite the passengers holding reservation tickets, their names do not find a place on the reservation charts;

(c) whether it is proposed to computerise the reservation at Vijayawada railway reservation office; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) No such complaint has come to notice.

(c) and (d). Computerisation of reservations is being extended to various stations in a phased manner, according to availability of funds. There is no proposal to computerise the reservation work at Vijayawada station for the present.

Passenger lounge at Vijayawada Airport

3457. SHRI V. SOBHANADREESWARA RAO : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the extent of increase in passenger traffic to and from Vijayawada Airport during the last three years;

(b) whether the passengers lounge at the airport which was constructed several decades back is adequate to take care of the increased passenger traffic; and

(c) if not, whether Government propose to develop the passenger lounge to take care of increasing traffic at Vijayawada Airport ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) A statement is given below.

(b) No, Sir.

(c) Yes, Sir. It is proposed to construct a new terminal building at Vijayawada Airport during the Seventh Five Year Plan (1985-90).

Statement

The number of passengers embarking from and disembarking at Vijayawada airport during 1983-84, 1984-85 and 1985-86

Year	Embarking Passengers	Disembarking Passengers
1983-84	11525	10684
1984-85	15570	14763
1985-86	13895	13612

Allocation and expenditure on construction, repair and maintenance of National Highways

3458. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the amount allocated and utilised for the construction, repair and maintenance of National Highways during the Sixth Plan, State-wise;

(b) the amount allocated for construction, repair and maintenance of National Highway in Andhra Pradesh during the Seventh Plan and the amount out of that released so far;

(c) whether any request has been received from the State Government to increase this amount; and

(d) if so, whether Government propose to enhance the allocated amount for the State?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Two statements indicating the Statewise/Union Territory-wise final allotment and the amount utilised for the construction and maintenance of National Highways during the Sixth Plan are laid on the Table of the House.

[Placed in Library. See No. LT-4034/87.]

(b) Details indicated below :

Year	(Rs. in lakhs)	
	Amount allotted/ allocated for the Construction of National High- ways	Amount released for the repair & maintenance of National High- ways
1985-86	1837.82	526.62
1986-87	2250.00 (allocation)	643.85

(c) and (d). The funds demanded by the State Government during 1986-87 have been fully provided.

Declaration of National Highways in Andhra Pradesh

3459. SHRI V. SOBHANADREE-
SWARA RAO :
SHRI BHATTAM SRIRAMA
MURTY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the particulars of length of roads added to National Highways during Fifth and Sixth Plans in Andhra Pradesh and other States;

(b) the list of roads proposed by Government of Andhra Pradesh to be added to the National Highways;

(c) since how long these proposals are pending before the Union Government and the reasons for such long pendency therefor; and

(d) the likely date by which these proposals are to be accepted by Union Government?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No road was declared as National Highway during the Fifth and Sixth Plans in Andhra Pradesh. Statements I and II giving the requisite details in respect of other States are given below.

(b) to (d). The Government of Andhra Pradesh have from time to time requested for classifying certain State Roads as National Highways. In March, 1985, the Chief Minister recommended ten proposals as per list given in statement III, measuring a length of 3,222 Kms. for declaring as National Highways. However, owing to meagre allocation of funds under the Central Sector Roads Programme during 7th Five Year Plan, it is not possible at present to declare these roads as National Highways. This position has since been communicated to the State Government.

Statement-I

Details of length added to National Highways system during 5th Five Year Plan period

Sl. No.	NH. No.	Route of National Highway	Length in Kms.
1.	1B	Batote-Doda-Kishtwar in J & K.	107
2.	17	Realignment of N.H. No. 17 beyond Calicut to Edapally in Kerala	51
Total			158 Kms.